

IN THE NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH ( COURT NO.I)  
NEW DELHI.

223(ND)/2017(Appeal No. 43/2017)

In the matter of:

Heaven Media Pvt. Ltd.

... Petitioner

v.

Registrar of Companies.

...Respondent

**SECTION:** Under Section 252

**Order delivered on 30.11.2017.**

**Coram**

R. VARADHARAJAN  
HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN  
HON'BLE MEMBER(TECHNICAL)

For the petitioner.  
For the Respondent  
Intervener

None.

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Esha Kadian  
Lakshmi Gurung, Stng. Counsel for IT.

**ORDER**

None appears for the petitioner. The Ld. Counsel for the ROC and the Income tax Department are present. Post the matter for appearance of the petitioner on 17.1.2018 failing which the petition will be dismissed for non-prosecution.

*Sdl -*  
(DEEPA KRISHAN)  
MEMBER(TECHNICAL)

*Sdl -*  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

\*KCS\*